

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 205- IA 34 of 2022  
IN  
CP(IB) 300 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd  
V/s  
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/09/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.

For the Income Tax  
Department

: Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

**ORDER**

**IA 34 of 2022**

Learned Counsel for the applicant is directed to prepare a chart and chronology of events specifically the CIRP period, dates, and timeline expiry, liquidation period etc. within three days.

List on 27.09.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**